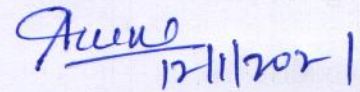


THE HIGH COURT OF PUNJAB AND HARYANA
AT CHANDIGARH

NOTICE

Dated: 12.01.2021

In view of **Rule 3-A** Chapter 6 Part B Vol. V of the Punjab and Haryana High Court Rules and Orders, this High Court is in process of preparing 'Roll of Advocates'. Applications are invited for the same on the prescribed proforma annexed herewith. The duly filled proforma alongwith requisite documents (proof thereof) be submitted online by 12.02.2021 on E-mail Id '**rollofadvocates.phhc@gmail.com**'. The hard copy of the same be also submitted, within 10 days of online submission, at counter No. 14, Pass Counter Room near High Court Museum, Punjab and Haryana High Court, Sector 1, Chandigarh.



Assistant Registrar (Rules)
for Registrar General